

... (प्रवचन) अब ज्यादा निठा मत दिखलाइये ।

अध्यक्ष महोदय : श्री बाजपेयी

श्री अटल बिहारी वाजपेयी : अगर उत्तर सन्तोषजनक नहीं मिला तो मैं फिर आपति दुहराऊंगा । प्रश्न संख्या 301 ।

श्री प्रेमचन्द कर्मा : श्री मधु लिमये ने प्रधान मंत्री के लिये अभी जो गूनी गुड़िया का शब्द इस्तेमाल किया है वह उन्हें वापिस लेना चाहिए ।

Chief Ministers' Conference

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- *301. **Shri A. B. Vajpayee:**
Shri N. S. Sharma:
Shri Shri Gopal Saboo:
Shri Brij Bhushan Lal:
Shri Sharda Nand:
Shri P. M. Sayeed:
Shri Yashpal Singh:
Shri Kanwar Lal Gupta:
Shri K. S. Vidyarthi:
Shri Bhagat Singh Chauhan:
Shri Hukam Chand Kachwal:
Shri Ram Singh Ayarwal:
Shri Sidheshwar Prasad:
Shri Shashi Ranjan:
Shri Hardayal Devgun:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Chief Ministers' Conference was convened in Delhi recently;

(b) if so, why the Chief Executive Councillor of Delhi was not invited whereas the Chief Ministers of small States like Nagaland and Manipur were invited; and

(c) the reasons for such discriminatory treatment?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development & Cooperation (Shri D. Singh): (a) Yes, Sir.

(b) and (c). Consistent with the practice being followed in the past, no representative of Union Territory of Delhi was invited to attend the Conference held in April, 1967. So the Chief Executive Councillor of Delhi was not invited. No discrimination was made.

श्री अटल बिहारी वाजपेयी : अटल महोदय, क्या मैं जान सकता हूँ कि इस सम्मेलन में दिल्ली का प्रतिनिधि किसने किया ? अगर दिल्ली के मुख्य कार्यकर्ता पाखंड नहीं बुलाये गये थे तो क्या दिल्ली के उपराज्यपाल को बुलाया गया था ? दिल्ली का प्रतिनिधि कौन था इस सम्मेलन में ? दिल्ली के हितों की रक्षा किसने की ?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): Sir, as far as this conference is concerned....

Shrimati Lakshminanthamma: Shri Limaye seems to be so much pleased within himself having used that word.

श्री मधु लिमये : अब बहुत देरी हो जा रही है । यह पहले कहना चाहिए था । अब वह पुरानो बीज हो गयी है ।

Mr. Speaker: It looks as though the hon. Member is also very much pleased. Everybody has forgotten it and the question has been put. But it seems the hon. Member is still thinking of it and wants to express her feelings.

Shrimati Lakshminanthamma: The hon. Member knows and all of us know that "gungi gudiya" is very powerful in the whole world.

Shri Annasahib Shinde: Sir, as far as this conference is concerned, Delhi Administrative Area was not represented because it was considered that the subject matters which were to be discussed perhaps did not come within the purview of the Delhi Administration since the Centre has undertaken the full responsibility of providing food to Delhi. That was the considera-

tion at that time. May I say instead of going into any controversy, since that time a new circular has been issued that if similar conferences are convened in future the Delhi Administration Lieutenant Governor would be represented in such conferences.

श्री छटल बिहारी बाजपेयी : प्रश्न यह है कि रैफरेंस गवर्नर प्रतिनिधित्व करेंगे या मध्य कार्यकारी पावर्ड जो जनता द्वारा चुने गये हैं और जिनके कि हाथ में दिल्ली का प्रशासन है ? मध्य मंत्रियों के साथ बैठों के लिए उन्हें बुलाया जायगा या रैफरेंस गवर्नर को ?

Shri Annasahib Shinde: The invitation should be extended to both; that is the circular.

An hon. Member: Both?

श्री मा० एच० शर्मा : जबकि नागालैंड और मणिपुर के प्रतिनिधि वहां पर उपस्थित थे तो फिर दिल्ली को इस प्रकार में क्यों नैगलेक्ट किया गया और जैना कि पत्री महोदय को धार में कहा गया है कि भविष्य में ऐसा न किया जायगा तो क्या इन पुरानी बूटि के लिए वह क्षमा प्रार्थना करेंगे ?

Shri Annasahib Shinde: As I have already submitted, it was not the practice. Even when the previous conference of Chief Ministers took place in November, the Delhi Administrative Area was not represented. That is why in the main answer it has been said that no discrimination whatsoever was made.

Shri Shri Chand Goel: I would like to know as to who represented the Union Territory of Chandigarh in this conference, because Chandigarh is as good a Union Territory as Nagaland and others, and who protected the interests of Chandigarh?

Shri Annasahib Shinde: All centrally administered areas, after all, are taken care of by the Home Ministry and I do not think the hon. Member should worry about them because

their interests are fully protected and safeguarded.

Shri Shri Chand Goel: That way it can be said of all Union Territories. Why was discrimination made between one Union Territory and another. The Home Ministry can protest the interests of Nagaland and other Union territories as well (Interruption).

श्री सिद्धेश्वर प्रसाद : मैं यह जानना चाहता हूँ कि आज तक मध्य मंत्रियों के जो सम्मेलन होने रहे उनमें यूनियन टैरीटरीज के लोगों को बुलाया जा रहा है या नहीं, अगर उन को बुलाया जाना था तो कौन उन का प्रतिनिधित्व करता था और इस सम्मेलन में मणिपुर या किसी और दूसरी यूनियन टैरीटरी के प्राइमरी बुलाये गये थे और यदि बुलाये गये थे तो किन ने प्रतिनिधित्व किया था ? अब तक इस सम्बन्ध में कोई नीति नहीं है तो क्या हाथ में इस में कोई संशोधन किया गया है या नहीं ?

Shri Annasahib Shinde: Whenever they are invited, they attend the conference.

श्री कंधर लाल कुल : मंत्री महोदय ने यह कहा कि पहले यहाँ में दिल्ली का कोई रिप्रेजेंटेटिव नहीं बुलाया जाता था । सर्व महोदय का यह मामूँ होगा कि पहले यहाँ मेट्रोपॉलिटन कांसिल नहीं थी थी । जो मेट्रो पॉलिटन कांसिल कुछ दिन में बनो है वह एग्जेटेड रिप्रेजेंटेटिव की है । इस बात का ध्यान रखते हुए कि यहाँ पर संजायिटी जनसभ पार्टी को है और बीच एग्जिक्यूटिव कांसिलर जनसभ का है इस बैकग्राउंड के होते हुए क्या मैं पूछ सकता हूँ कि प्रायः केवल फंड के विषय में ही नहीं, किसी भी विषय में अगर बीच मिनिस्टर्स की काफरेस होंगी तो बीच एग्जिक्यूटिव कांसिलर को, जो कि एग्जेटेड रिप्रेजेंटेटिव है, और दिल्ली का एक पहले नम्बर का एग्जेटेड रिप्रेजेंटेटिव है, बुलाया जायगा ?

Shri Anasahib Shinde: Sir, I am prepared to lay a copy of the circular on the Table. It explains the position.

Shri Kanwar Lal Gupta: Read out that circular.

Mr. Speaker: It can be laid on the Table.

The Minister of Food and Agriculture (Shri Jagjivan Ram): I may assure the House that wherever the Chief Ministers of Union Territories will be invited, Delhi will also be invited.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि क्या यह सच है कि पहले दिल्ली के चीफ एग्जिक्यूटिव कौन्सिलर को जो कि काश्मिर प्रांतों के थे, हमेंगा इन तरह की कॉन्फरेंस में बुलाया जाता था, लेकिन चूंकि इन वक्त कोई काश्मीरी चीफ एग्जिक्यूटिव कौन्सिलर नहीं है, इस लिये यह भेदभाव बरता गया ? क्या इन चीजों को माफ किया जायेगा ?

श्री जगजीवन राम : यह बिन्दुल नहीं मान नहीं है ।

Shri Chintamani Panigrahi: I would like to know whether the status of the Chief Executive Councillor is equal to the status of the Chief Minister.

Shri Jagjivan Ram: Certainly it is not equal to that of the Chief Minister.

श्री बदल सिंह ही बाजपेयी : गदन पटल पर रख दे ।

श्री यशपाल सिंह : अगर वह चीफ मिनिस्टर के बराबर नहीं है तो फिर किस के बराबर है ?

श्री जगजीवन राम : वह चीफ एग्जिक्यूटिव कौन्सिलर के बराबर है ।

Shri Shinde: May I submit that I have already explained the position fully? Even then, in order to clarify the position I think it will be better if I lay the circular on the Table of the House.

Sir, I lay it on the Table of the House [Placed in Library. See No. LT-525/67].

श्री कंवर लाल गुप्त : मिनिस्टर महोदय ने कहा कि जब यूनिन इंस्टीट्यूट के चीफ मिनिस्टर्स को बुलाया जायेगा तब उन का भी बुलाया जायेगा ।

Mr. Speaker: Now the next question.

Organic Manure

*302. **Shri Jyotirmoy Basu:** Will the Minister of Food and Agriculture be pleased to state the steps taken so far to explore the possibility of manufacturing organic manure from dung and sewage on a commercial scale in India?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri D. Erling): A Statement is placed on the Table of the Sabha.

STATEMENT

In our country organic manure (compost) from dung, sewage and other wastes is prepared manually. In rural areas, compost from dung and other wastes is prepared by farmers themselves for manuring their fields. Large quantities of dung for composting on a commercial scale will not be available in rural areas after meeting the requirements of individual farmers, who generally prepare their own requirements of compost. The slurry from cow-dung gas plants is also used as organic manure. The scope for setting up a number of such gas plants on commercial scale in rural areas is limited.

Compost from sewage and other wastes is prepared by local bodies for sale to cultivators. Compost production on a commercial basis is undertaken by local bodies only as part of their programme of disposal of sewage and other city wastes.